

NOTICE

Please take notice that the matters listed today i.e. on 05.07.2022 at Sl. No. 1 to 3 (Case No. W.P.(PIL)/4290/2021 with W.P.(PIL)/727/2022 and W.P.(PIL)/4632/2019) before Hon'ble Division Bench No-I shall now be taken up on Friday i.e. on 08.07.2022 through virtual mode at the top of the list.

Dated the 5th July, 2022
High Court of Jharkhand, Ranchi

By Order,
Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)